

No. J-11015/1/2026-Judicial/ E. 180422
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 13th March, 2026

ORDER

In continuation of this Department's earlier Orders with No. J-11017/23/2023-Judicial(4) dated 07.10.2023 in respect of upgradation of panel of Shri Ashotosh Dhankar, Central Government counsel for Punjab & Haryana High Court at Chandigarh, the President is pleased to engage following Advocates for conducting Central Government litigation (except cases of Taxation) before the Punjab & Haryana High Court at Chandigarh, the Central Administrative Tribunal, Chandigarh Bench & Armed Force Tribunal, Chandigarh and District and Subordinate Courts of Patiala District as mentioned in the LIST 'A', 'B' & 'C' below, for a period of three years from the date of this order or until further orders, whichever is earlier, consequently names of upgraded Counsel, occurring in the aforesaid order dated 07.10.2023, stands deleted:

LIST 'A'

High Court of Punjab and Haryana High Court

Sl.	Name	Address	Enroll No.
<u>Senior Panel Counsel</u>			
1.	Rahul Khanna	H. No. 17 Phase 3 Tricone City Village Hardaspur Patiala, 147001 M.: 9878790921 E.: Advrahul921@gmail.com	P/4576/2018
<u>Upgradation to Senior Panel counsel</u>			
2.	Ashutosh Dhankar (Upgradation)	Vide order No. J-11017/23/2023-Judicial dated. 7th Oct. 2023 at Sr. No. 10 in List of Central Government counsel	P/5856/2018

LIST 'B'

**Central Administrative Tribunal, Chandigarh Bench
and
Armed Force Tribunal, Chandigarh Bench**

Sl.	Name	Address	Enroll No.
<u>Senior Panel Counsel</u>			
1.	Ms. Krishna Anmol Singh	315, Ground Floor, Sector 35 A, Chandigarh M: 9818282596 E.: adv.krishh@gmail.com	D/3744/2010



LIST 'C'
District & Subordinate Courts, Patiala

Sl.	Name	Address	Enroll No.
<u>Additional Standing Government Counsel</u>			
1.	Rahul Khanna	H. No. 17, Phase 3, Tricone City Village Hardaspur Patiala, 147001 M.: 9878790921 E.: Advrahul921@gmail.com	P/4576/2018

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 (Table A and B) and O.M. No. 27(11)/99-Judl. dated 24.09.1999 (Table C) read with OM No. J-12011/6/2025-Judicial/E. 158060 dated 05.02.2026 & instructions issued through various OMs, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legallaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Dr. Krishan Mohan Arya)
Additional Legal Advisor

Copy (through mail) to:-

1. PS to MoS (IC) L&J
2. PSO to Law Secretary/AS/JS in this Department.
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
5. Shri Jagjot Singh Lalli, Dy. SGI, Punjab and Haryana High Court, Chandigarh.
6. The Registrar, Punjab & Haryana High Court, Chandigarh.
7. The Registrar, CAT & AFT, Chandigarh Bench.
8. LIMBS team for ID generation.
9. To be uploaded on the website of this Department i.e., 'www.legallaffairs.gov.in' in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Spare copies.


(Ramesh Kairamkonda)
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